



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.10.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 16.10.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 726 of 2024 Part Heard	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Rashid Boatwalla	Lakshay Sharma
2.	Comp. App. (AT) (Ins) No. 1530 of 2024 Part Heard	Jagi Mangat Panda Vs. Srei Equipment Finance Ltd. & Anr.	Anuradha Dutt	Anirban Bhattacharya Rajeev Chowdhary Priyanka Bhatt- R1 Sajjan Kumar Dokania Vinod Chaurasia- R2
3.	Comp. App. (AT) (Ins) No. 532 of 2024 Part Heard	National Bank for Agriculture & Rural Development Vs. SREI Equipment Finance Ltd. & Ors.	Apoorva Pandey	Anoop Rawat Shally Bhasin Prateek Gupta
4.	Comp. App. (AT) (Ins) No. 1038 of 2020 With	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Vishal Gehrana	Anushree Kapadia Gaurav Mathur-R-1 Ashim Sood-R2 Deepak Khosla- Intervenor Amit Bhandari

5.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Akhil Anand Sudhir Sharma Amit Bhandari Seno Nizar Sanjeev Kumar Abhishek Kisku	Anushree Kapadia Gaurav Mathur-R1 Sandeep Singhi-R1 Ruby Singh Ahuja- R2
6.	Comp. App. (AT) (Ins) No. 988 of 2023	Adhunik Metalik Karmchari Sangh & Anr. Vs. Adhunik Metaliks Ltd. & Ors. With	Hitendra Nath Rath	Arvind Kumar Gupta Henna George-R1 & R2 Riya Dhingra- R3 Rakesh Kumar Singh Akash Kakade
7.	Comp. App. (AT) (Ins) No. 989 of 2023	Adhunik Metaliks Officer & Staff Association Vs. Adhunik Metaliks Ltd. & Ors.	Hitendra Nath Rath	Arvind Kumar Gupta Henna George-R1 & R2 Riya Dhingra- R3 Rakesh Kumar Singh Akash Kakade
8.	Comp. App. (AT) (Ins) No. 1870 of 2024	Svarnim Infrastructures Pvt. Ltd. Vs. Three C Projects Pvt. Ltd. & Anr.	Mahjabeen Shamim	Abhishek Anand Karan Kohli Palak Kalra- R1 Ajit Kumar- for RP
9.	Comp. App. (AT) (Ins) No. 1461 of 2024	Mahesh R Shetty Vs. Prudent ARC Ltd. & Ors.	Saumya Jain	Abha Patel-R2 Sharath Sampath Harsh Behany- R1 Sanampreet Singh- R3 Abha Patel- R2, RP
10.	Comp. App. (AT) (Ins) No. 987 & 988 of 2025 & I.A. No. 4846 of 2025	Maximal Infrastructure Pvt. Ltd. Vs. Ganga Ram Agarwal, RP	Nitesh Jain	Aditya Gauri

By order of Hon'ble Chairperson
-Sd/-
Registrar